

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/_1297_/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati

Dated Guwahati, the th 24 February, 2021.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/45/21, dtd. 22.02.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 24.02.2021, has been granted. The Counsellor, Family Court No. III, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/1298/1 dated 24.2.2021
Copy to.

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

P/S